

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1920
ANSWERED ON:11.08.2011
NARMADA CANAL PROJECT
Mirdha Dr. Jyoti

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Narmada Canal Project under Accelerated Irrigation Benefits Programme (AIBP) originally has the funding component for laying High Density Polyethylene (HDPE) pipes in the field as was envisaged in the project estimate;
- (b) if so, the details thereof;
- (c) whether the Government has agreed to fund the pipeline component from 'Diggi' to farmers field;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The revised estimate of the Narmada canal project. was accorded Investment clearance by the Planning Commission on 09.07.2010 for Rs.2481.49 Cr. As per the revised estimate, the cost under Sub-head U-Distributaries covers construction of sump well and pump rooms and V-Water Course includes the components – HDPE pipe lines, pumping units and laying dedicated power lines of sprinkler system.

(c) to (e) The Narmada Canal Project was included under AIBP in the year 1998-99. As per the AIBP guidelines and procedure adopted till date, the funds are being provided under AIBP upto the Sub-head U (Distributaries and minors) mentioned under sub-head of Works in the detailed cost estimate of the projects. There is no provision for funding the components under AIBP for Sub-head-V – Water Course – for pressure pipe lines as above.